

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1890/2020

This the 01st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Isha Slathia, Age 36 years, W/o Sh. Ravinder Singh, R/o Village Trown, Teh & Distt Doda, A/P 181-A, Upper Subash Nagar Jammu.

.....Applicant

(Advocate:- Mr. Rajinder Jamwal-**Not Present**)

Versus

1. State of J&K, through Comm/Secy. Deptt of Higher Education, Govt. Of J&K Civil Secretariat, Srinagar/jammu and 4 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference.

2. On the last listed date also i.e. 18.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 01.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**